

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1210 of 2018
IN
APPEAL NO. 272 OF 2018

Dated : 16th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Bhopal Dhule Transmission Company Limited **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Deep Rao
Mr. Divanshu Bhatt

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

ORDER

List the IA for further hearing on **18.07.2019**, as agreed by the learned senior counsel for the Appellant and the learned counsel for the Respondent No.2.

Interim order, if any, shall continue till the next date of hearing..

(Ravindra Kumar Verma)
Technical Member

mk/bsn

(Justice Manjula Chellur)
Chairperson